

CODE OF CIVIL PROCEDURE
(AMENDMENT) BILL†

(Amendment of Order XX)

SHRI UTTAMRAO PATIL (Yavatmal): I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure 1980.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1980."

The Motion was adopted.

SHRI UTTAMRAO PATIL: I introduce the Bill.

SICK TEXTILE UNDERTAKINGS
(NATIONALISATION) AMENDMENT
BILL†

(Amendment of section 21, etc)

श्री रामावतार शास्त्री (पटना) :
उपरोक्त महादय, मैं प्रस्ताव करता हूँ कि
रुग्ण वःपड़ा क्रम (राष्ट्रीयकरण) अधिनियम
1974 का और संशोधन करने वाले विधेयक
को पुरःस्थापित करने को अनुमति दो जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Sick Textile Undertakings (Nationalisation) Act, 1974."

The Motion was adopted.

श्री रामावतार शास्त्री : मैं विधेयक
पुरःस्थापित करता हूँ।

CONSTITUTION (AMENDMENT)
BILL†

(Amendment of Article 16)

SHRI K. P. SINGH DEO (Dhenkanal): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI K. P. SINGH DEO: I introduce the Bill.

COMPULSORY MILITARY TRAINING
BILL†

SHRI K. P. SINGH DEO (Dhenkanal): I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons."

The Motion was adopted.

SHRI K. P. SINGH DEO: I introduce the Bill.

AGRICULTURAL COMMODITIES
SUPPORT PRICE BILL†

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to provide for the fixing of a remunerative support price for sugarcane, pulses and other agricultural commodities.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixing of a remunerative support price for sugarcane, pulses and other agricultural commodities.

The Motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.*

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Seventh Schedule)

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

PROFITEERING PREVENTION AND PRICE CONTROL BILL*

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to regulate the prices of essential articles of daily consumption and to prevent profiteering in such articles.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the prices of essential articles of daily consump-

tion and to prevent profiteering in such articles.

The Motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT BILL)*

(Insertion of new section 10B)

SHRI JAGDISH TYTLER (Delhi Sadar): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted

SHRI JAGDISH TYTLER: I introduce the Bill.

PREVENTION OF SOCIAL DISABILITIES BILL

SHRI MOOL CHAND DAGA (Pali): I beg to move for leave to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community, to provide for penalties for such an act or acts and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to prevent the imposi-

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